

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD.

Allahabad this the 8th day of December 1998.

Original Application no. 1373 of 1998.

Hon'ble Mr. S. Dayal, Administrative Member  
Hon'ble Mr. S.K. Agrawal, Judicial Member.

Smt. Urmila Singh, W/o Shri Ramayan Singh, R/o Village & Post-Pur, District-Balia.

... Applicant

C/A Shri Rakesh Verma

Versus

1. Union of India through the Secretary, Ministry of Communication, New Delhi.
2. The Chief Post Master General, East Circle, Lucknow.
3. The Superintendent of Post Offices, Balia Division, Balia.

... Respondents.

C/R ....

O R D E R

Hon'ble Mr. S. Dayal, Member-A

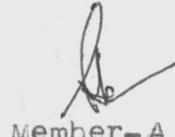
Shri Rakesh Verma, learned counsel for the applicant in this O.A. prayed for the relief of direction to the respondents not to terminate the services of the applicant and to provide alternative job in similar capacity and identical pay scale and not to upgrade the post office of village pur District Balia.

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2. The case of the applicant is that the respondents are trying to upgrade the post office out of illwill towards the applicant. It ~~is~~ appears to be an arguement which should be rejected without any ~~demur~~<sup>demur</sup>. The upgradation orders have not yet been passed. The services of the applicant have not yet been terminated. Hence, even on this ground application is premature. Therefore, the O.A. is dismissed in limine.



Member-J



Member-A

/pc/